

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:6256

ANSWERED ON:04.05.2010

FAKE PLACEMENT AGENCIES

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Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the number of registered placement agencies operating in the NCT of Delhi;
- (b) whether there are reports of fake placement agencies mushrooming in several parts of the NCT of Delhi and their alleged involvement in duping people and engaging in nefarious activities in the guise of providing domestic helps;
- (c) if so, the details thereof and the number of such cases reported during each of the last three years and the current year; and
- (d) the steps taken by the Government to curb such activities?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS(SHRI MULLAPPALLY RAMACHANDRAN)

(a) to (d): 110 placement agencies have been registered under the provisions of the Delhi Shops and Establishments Act, 1954 in NCT of Delhi. Delhi Police has registered cases against agencies involved in crime of duping people and engaging in nefarious activities and year-wise details are given below:

Year Number of cases

2007 6

2008 21

2009 16

2010 2

(upto
28.2.
2010

Appropriate legal action is initiated by the Delhi Police regarding any complaint in respect of illegal activity involving placement agency or its employees.